

14 25 hrs

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Part IV)

श्री भोगेन्द्र झा (जयनगर) उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाय।

MR DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

श्री भोगेन्द्र झा मैं विधेयक को पुर स्थापित करता हूँ।

14 26 hrs

SALARIES AND ALLOWANCES OF
MEMBERS OF PARLIAMENT
(AMENDMENT) BILL*

(Insertion of new Section 8 A)

श्री पन्नालाल बारूपाल (गंगा नगर) उपाध्यक्ष महोदय मैं प्रस्ताव करता हूँ कि संसद्

सदस्यों के वेतन तथा भत्ते अधिनियम, 1954 का और संशोधन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाय।

MR DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act 1954

SHRI S M BANERJEE (Kanpur) I oppose this Bill A similar Bill was sought to be introduced just now by Shri Y P Mandal Shri Panna Lal Baruupal, who looks after the welfare of the hon Members so well, says in this Bill

"A member shall, on ceasing to be a member of either House of Parliament —

(i) be entitled to receive a pension at the rate of three hundred rupees per mensem,"

Have you ever heard of a person drawing a salary of Rs 500 getting a

pension of Rs. 300, which is more than 50 per cent ?

SHRI K. S. CHAVDA (Patan) : So, his objection is to the amount Rs. 300. He is agreeable to Rs. 250.

SHRI S. M. BANERJEE : Then he wants one more facility, a free first-class pass. He says in the Statement of Objects and Reasons :

"After serving the cause of the Nation in their capacity as Members of Parliament, some of the Members, on ceasing to be Members of Parliament are left stranded in life as it is too late for them to adopt any vocation at that late stage."

Then he goes on to say :

"The purpose of this Bill is to instil in the Members a sense of security by ensuring a pension for them after they ceased to be Members of Parliament. Furthermore, this provision regarding pension will be an incentive to attract good talent from all walks of life to Parliament."

Sir, I oppose this Bill. When the country is in need of money for so many other pressing needs this Bill is immoral and should be withdrawn.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954."

The Lok Sabha divided ;

Division No. 2

14.50 hrs.

AYES

Arvind Netam, Shri
 Asgar Hussain, Shri
 Austin, Dr. Henry
 Babunath Singh, Shri
 Barman, Shri R. N.
 Barupal, Shri P. L.
 Basappa, Shri K.
 Bhandare, Shri R. D.
 Bhatia, Shri D. D.
 Bhattacharyya, Shri C. E.
 Bhuvanaban, Shri
 Chakleshwar Singh, Shri
 Chanda, Shrimati Jyotsna
 Chandrashekarappa, Shri T. V.
 Chandre Gowda, Shri
 Chellachami, Shri
 Deo, Shri S. N. Singh
 Dhamankar, Shri
 Dhusia, Shri Anant Prasad
 Dumada, Shri L. K.
 Gautam, Shri C. D.
 Gogoi, Shri Tarun
 Gopal, Shri K.
 Goswami, Shri Dinesh Chandra

Hansda, Shri Subodh

Horo, Shri N. E.

Jadeja, Shri

Joshi, Shri Popatlal

Kadra, Shri

Kailas, Dr.

Kakoti, Shri Robin

Kale, Shri

Kamakshaiah, Shri

Kamle, Shri T. D.

Kavde, Shri B. R.

Kotrashatti, Shri A. K.

Kulkarni, Shri Raja

Laskar, Shri Nihar

Lutfal Haque, Shri

Mahajan, Shri Y. S.

Majhi, Shri Gajadhar

Malhotra, Shri Inder J.

Mandal, Shri Yamuna Prasad

Mishra, Shri Bibhuti

Mishra, Shri Jagannath

Mishra, Shri S. N.

Mohammad Yusuf, Shri

Naik, Shri B. V.

Oraon, Shri Tuna

Palodkar, Shri

Pandey, Shri Damodar

Pandey, Shri R. S.

Pandey, Shri Tarkeshwar

Partap Singh, Shri

Patel, Shri Ramubhai

Patil, Shri E. V. Vikhe

Patil, Shri Krishnarao

Rai, Shrimati Sahodrabai

Rajdo Singh, Shri

Raju, Shri M. T.

Ram Surat Prasad, Shri

Ram, Shri T.

Ramshekhar Prasad Singh, Shri

Ranabahadur Singh, Shri

Rao, Shri P. A. P.

Rao, Shri Pattabhi Rama

Raut, Shri Bhoia

Reddy, Shri Ganga

Reddy, Shri K. K. Rami

Reddy, Shri M. Ram Gopal

Reddy, Shri P. Antony

Reddy, Shri P. Venkata

Sadhu Ram, Shri

Sayajirao, Shri	Bhattacharyya, Shri Dinen
Sayeed, Shri P. M.	Bhattacharyya, Shri Jagadish
Sethi, Shri Arjun	Bhattacharyya, Shri S. P.
Shambhu Nath, Shri	Bhaura, Shri B. S.
Shankar Dayal Singh, Shri	Bosu, Shri Jyotirmoy
Shastri, Shri Shivpujan	Brahman, Shri Rattanlal
Shiva Chandika, Shri	Chatterjee, Shri Somnath
Shivappa, Shri N.	Chaudhary, Shri Ishwar
Shivnath Singh, Shri	Chauhan, Shri Bharat Singh
Siddayya, Shri S. M.	Chavda, Shri K. S.
Sohan Lal, Shri T.	Chawla, Shri A. N.
Swaminathan Shri R. U.	Deb, Shri Dasaratha
Sonar, Dr. A. G.	Dhandapani, Shri
Swamy, Shri Sidrameshwar	Dhote, Shri J. B.
Tiwary, Shri K. N.	Dutta, Shri Biren
Tombi Singh, Shri N.	Ghosh, Shrimati Bibha
Vikal, Shri R. C.	Gupta, Shri Indrajit
Yadav, Shri Karan Singh	Haldar, Shri Madhuryya
Yadav, Shri N. P.	Halder, Shri Krishna
Yadav, Shri R. P.	Hazra, Shri Manoranjan
Zulfiqar, Ali Khan, Shri	Janardhanan, Shri C.
NOES	
Banera, Shri Hamendra Singh	Jha, Shri Bhogendra
Banerjee, Shri S. M.	Jhunjhunwala, Shri Bishwanath
Berwa, Shri Onkar Lal	Joseph, Shri M. M.

Joshi, Shri Jagannathrao	Saha, Shri Gadadhar
Kachwai, Shri Hukam Chand	Sequeira, Shri Erasmo de
Kalyanasundaram, Shri	Sharma, Shri R N
Kathamuthu, Shri M	Shastri, Shri Ramavatar
Lalji Bhai Shri	Shastri, Shri Shiv Kumar
Madhukar, Shri K M	Vajpayee, Shri Atal Bihari
Melkote, Dr.	Verma, Shri Phool Chand
Modak, Shri B K	Vijay Pal Singh, Shri
* Mohammad Yusuf, Shri	Yadav, Shri Shiv Shanker Prasad
Mukherjee, Shri Samar	
Mukherjee, Shri Saroj	
Munshi Shri P R Das	MR DEPUTY SPEAKER The result ** of the Division is as follows— Ayes 92, Noes 55
Nayak, Shri Bokri	<i>The motion was adopted</i>
Panda, Shri D K	
Pandey, Dr Laxminarain	श्री फनालाल बारूवाल में विधेयक को पेश करता हूँ।
Ramkanwar, Shri	
Reddy, Shri B N,	Mr DEPUTY SPEAKER Item No 12 Shri Sreekanthan Nair—Absent, Item No 13 Dr Karni Singh—Absent, Maharaja Mattand Singh—Absent, Shri Fatesinghrao Gaekwad—Absent
Roy, Dr Saradish	
Saha, Shri A K	
* Wrongly voted for Noes.	Shankar-rao Savant, Purushottam Kakodkar, Mohammad Tahir, T Balakrishnaiah, V Tulsiram and Amarsinh Chaudhury
** The following members also recorded their Votes	
<i>Ayes</i> Sarvasbri Dharnidhar Das, R. B Paswan, S L Peje, J, N Mandal Narain Chand Parashar, Mani Ram Godara, H K L Bhagat	<i>Noes</i> Sarvasbri Ram Deo Singh, M Bishma Dev, K. Ramakrishna Reddy and R. V. Bade